

HARYANA LEGISLATIVE ASSEMBLY

December Session 2023

Starred Question

15th December, 2023

Total Question - 20

To Solve the Problem of Water Accumulation

*1 Sh. INDU RAJ (Baroda):

Will the Deputy Chief Minister be pleased to state:-

- a) whether it is a fact that the water is accumulated in the underpasses on railway line passing through the Baroda Assembly Constituency due to which the villagers have to face great difficulty in transmigration to the other villages and have to take a long-route; and
- b) if so, the time by which the abovesaid problem of underpasses i.e. Thaska to Mahra, Mundlana to Sirsadh (36), Mundlana to Siwanka (38), Mundlana to Badhoti (41), Sainipura to Mahmudpur (34), Rohtak to Panipat road in Bhainswal village and Gohana to Mahmudpur etc. is likely to be solved?

Withdrawal of Gazetted Entitlement Function

*2 Sh. VARUN CHAUDHRY (Mullana):

Will the Chief Minister be pleased to the state:

- a) the reasons for withdrawing the Gazetted Entitlement Function performed by A.G.(Accounts and Entitlement); and
- b) whether there is any proposal under consideration of the Government to review the matter in the interest of State exchequer?

To Connect Palwal with Ranney Well Scheme

*3 Sh. DEEPAK MANGLA (Palwal):

Will the Public Health Engineering Minister be pleased to state:-

- a) whether it is a fact that the groundwater in most of the areas of Palwal city has become saline; and
- b) if so, whether there is any proposal under consideration of the Government to connect the Plawal city with Ranney Well scheme; if so, the details thereof?

To Form New Districts

*4 Sh. SATYA PRAKASH (Pataudi):

Will the Deputy Chief Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to form new districts by reforming the present districts; and
- b) if so, whether Pataudi and Manesar are likely to be declared as new districts togetherwith the details thereof?

_ _ _ _

To Develop Industrial Area

*5 Sh. SUBHASH GANGOLI (Safidon):

Will the Deputy Chief Minister be pleased to state:

- a) whether there is any proposal under consideration of the Government to develop an Industrial area in Safidon Assembly Constituency; and
- b) if so, the complete details thereof?

The Details of Unauthorized Colonies

*6 Sh. BHARAT BHUSHAN BATRA (Rohtak):

Will the Urban Local Bodies Minister be pleased to state:

- a) the number of unauthorized colonies existed /as per record in the year 2014 in State;
- b) the number of unauthorized colonies regularized from the year 2005 to 2014 togetherwith the district-wise details thereof;
- c) the number of unauthorized colonies come into existence from 2014 to 2023 togetherwith the district-wise details thereof;
- d) the number of colonies regularized in State during the period from the year 2014 to 2023 togetherwith the district-wise details thereof alongwith the policy of regularization;
- e) the number of FIRs registered in respect of unauthorized colonies in each district during this period;
- f) the number of unauthorized colonies demolished during this period i.e. 2014 to 2023; and
- g) the action is being taken by the Government in respect of unauthorized colonies developed in NOC/free zone?

To Construct AIIMS

*7 Shri CHIRANJEEV RAO (Rewari):

Will the Medical Education & Research Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to construct AIIMS in Rewari district; and
- b) if so, the time by which the construction work of the building of abovesaid AIIMS is likely to be started togetherwith the process which have been completed in this regard so far?

To Start Construction Work of Building of Government College

*8 Sh. SOMBIR (Dadri):

Will the Higher Education Minister be pleased to state the time by which the construction work of building of Government College in Dadri city is likely to be started after acquisition of required land?

To Complete the Development Works

*9 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Urban Local Bodies Minister be pleased to state:-

- a) whether it is a fact that a file of Rupees 27.48 crore of development works of Faridabad NIT Assembly Constituency was forwarded by the Municipal Corporation, Faridabad to the Director, Urban Local Bodies Department vide letter no. MCF/SE/2023/978 dated 12/10/2023 regarding lack of funds in Municipal Corporation, Faridabad and the necessity of executing said works was also mentioned; and
- b) if so, the present status of the said file togetherwith the time by which the said file is likely to be approved alongwith the time by which the abovesaid works are likely to be completed?

Details Regarding Registrations on Compensation Portal

*10 Sh. SHISHPAL SINGH KEHARWALA (Kalanwali):

Will the Deputy Chief Minister be pleased to state:-

- a) the total number of people who have got registration on the compensation portal for their losses after the flood in State togetherwith the details of the fields, animals and houses separately;
- b) the basis on which the abovesaid compensation have been fixed togetherwith the amount thereof; and
- c) the number of people who have been given compensation and the number of people whose compensation amount are lying pending togetherwith the number of people whose registration for compensation has been cancelled alongwith the time by which the compensation is likely to be given to the remaining people; and
- d) the details of district Sirsa in respect of abovesaid matter?

To Set-up a Government Sheller Rice Mill

*11 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Co-operation Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to set-up a Government Sheller Rice Mill of HAFED in Jind city; and
- b) if so, the time by which the said Mill is likely to be set-up?

To Start the Construction Work of ITI

*12 Sh. DHARAM SINGH CHHOKER (Samalkha):

Will the Chief Minister be pleased to state the time by which the construction work of ITI in village Chulkana of Samalkha Assembly Constituency is likely to be started?

To Preserve the Old Trees

*13 Sh. RAM KUMAR (Indri):

Will the Environment, Forests and Wildlife Minister be pleased to state:-

- a) the details of the increase of forest area in State during the last 5 years; and
- b) whether there is any scheme/proposal under consideration of the Government to preserve the old trees in State?

To Repair and Renovate the Ponds

*14 Smt. GEETA BHUKKAL (Jhajjar):

Will the Development and Panchayats Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to execute the work of cleanliness, repair and renovation of following ponds of Jhajjar Assembly Constituency:-
- i) Gui Johad near Bagla Choupal in village Talao;
- ii) pond near Shiv Mandir in village Jondhi;
- iii) pond near Baba Nathunath and Shiv Mandir in village Goria;
- iv) Harji wala pond in centre of village Mundahera;
- v) ancient and pious Pond in Bhurawas village;
- vi) Rameshwar pond in the centre of village Kheri Khumar;

- vii) Khatiwala pond near Prachin Mandir in village Kablana;
- viii) pond near Indira Colony in village Akehri Madanpur;
- ix) Khariya pond on main road in Chhuchhakwas; and
- b) if so, the time by which the abovesaid works are likely to be completed?

To Construct the International Sport Stadium

*15 Sh. BALBIR SINGH (Israna):

Will the Chief Minister be pleased to state:-

- a) whether it is a fact that an announcement was made by the Hon'ble Chief Minister to construct an International Sports Stadium in village Khandra but even after passing two and half years the construction work of said stadium has not been started so far; and
- b) if so, the time by which the construction work of abovesaid sport stadium is likely to be started/completed?

Issuance of No Dues Certificate

*16 Smt. SHALLEY CHAUDHRY (Nariangarh):

Will the Urban Local Bodies Minister be pleased to state:-

- a) whether it is a fact that no dues certificate is not being issued by the Municipal Committee for selling or buying the houses in Naraingarh; and
- b) if so, the reasons for not issuing no dues certificate togetherwith the details thereof?

To Start the Construction Work of College

*17 Sh. SUBHASH SUDHA (Thanesar):

Will the Animal Husbandry & Dairying Minister be pleased to state:-

- a) whether it is a fact that an announcement to open a VLDA Diploma College on 10 acre land in village Bhiwani Khera of Thanesar was made vide CM's announcement no. 10188, dated 04.06.2015 for which the proposal of estimated budget for the construction of such college and sanction of the posts of officers and staff by LUVAS university has been forwarded; and
- b) if so, the time by which the abovesaid budget and posts are likely to be sanctioned togetherwith the time by which the construction work of abovesaid college is likely to be started as well as the details thereof?

To Construct a Bridge

*18 Sh. SITA RAM YADAV (Ateli):

Will the Environment, Forests and Wildlife Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to construct a bridge on Ateli to Bahrod road in village Kanti passing through 800 metre area of reserved forest so that the common men may not face any problem during transmigration and the animal may also easily move under the bridge; and
- b) if so, the time by which it is likely to be constructed?

To Set-up Sugar Mill

*19 Smt. RENU BALA (Sadhaura):

Will the Co-operation Minister be pleased to state:

- a) whether there is any proposal under consideration of the Government to set-up Sugar Mill on the centre of the three cities Sadhaura, Bilaspur and Chhachhrauli;
- b) if so, the time by which it is likely to be setup; and
- c) if not, the reasons therefor togetherwith the details thereof?

Shortage of Doctors and Para Medical Staff

*20 Ch. AFTAB AHMED (Nuh):

Will the Medical Education Minister be pleased to state:-

- a) whether it is a fact that due to lack of facilities, shortage of Senior Doctors, Doctors, and Para Medical Staff etc., the SHKG Medical College Nalhar, Nuh is unable to provide the health services to the people; if so, the steps taken by the Government to overcome this problem;
- b) the reasons for which the special medical area allowance which was given earlier to the Junior Residents/Senior Residents Doctors, has been withdrawn by the Government;
- c) the reasons for which the facilities of ultrasound, laboratory investigations and medicines required for treatment are not being provided at the medical college?

Chandigarh. R.K. Nandal,

Dated: The 15th December, 2023. Secretary.